NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DEX ESHNAAR. I

for M/s. Shiva Kumar &

Swesh

M. A. Mudimannay Advocate

Coursel for Respondent

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions in respect to the final outcome of the settlement talks between the parties. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc